

CALCUTTA—NAGPUR RAILWAY LINE

*2123. **Shri Jasani:** Will the Minister of Railways be pleased to state:

(a) whether any survey was made for diverting the present railway line running from Calcutta to Nagpur via Bhandara town; and

(b) if so, at what stage this work has reached?

The Minister of Railways and Transport (Shri L. B. Shastri): (a) A Traffic survey for the diversion was carried out in 1947.

(b) After considering the Report, it was decided, that the diversion of the line was not justified.

श्री जसानी : क्या शासन को इस बात की जानकारी है कि भंडारा टाउन भंडारा ज़िले की कचहरी और अदालत का मुख्य स्थान है ?

श्री एल० बी० शास्त्री : जी हां, इस बात की सरकार को जानकारी है।

श्री जसानी : क्या सरकार को इस बात की जानकारी है कि मौजूदा भंडारा टाउन जो है वह भंडारा रेलवे स्टेशन से सात मील की दूरी पर पड़ता है और वहाँ तक यात्रियों को पहुंचने में बहुत तकलीफ का सामना करना होता है ?

श्री एल० बी० शास्त्री : जी हां, यह वाक्या है कि भंडारा शहर स्टेशन से करीब साढ़े सात मील के फासले पर है, लेकिन वहाँ तक काफ़ी अच्छी सड़क बनी हुई है और बस सर्विस भी है, इसलिये ऐसे डाइवर्सन के बनाने का सरकार का विचार नहीं है।

KEY VILLAGE CENTRES

*2124. **Seth Achal Singh:** Will the Minister of Food and Agriculture be pleased to state:

(a) how many and where Key Village Centres have been established; and

(b) what steps have been taken for the prevention and eradication of infections and contagious diseases affecting the life and health of Bovine

Cattle and to improve the Cattle Breed by the Central Council Gosamvardhan during the years 1950 to 1952?

The Deputy Minister of Commerce and Industry (Shri Karmarkar): (a) 92 Key Village Centres have so far been sanctioned by the Government of India. A statement showing the State-wise distribution of these Centres is laid on the Table of the House. [See Appendix X, annexure No. 21.]

(b) None so far, as the Council was constituted only recently.

सेठ अचल सिंह : क्या माननीय मंत्री यह बतलाने की कृपा करेंगे कि उत्तर प्रदेश में ऐसे कितने की विलेज सेन्टर्स खोले गये हैं ?

Shri Karmarkar: I have placed a statement on the Table of the House Uttar Pradesh is 21.

सेठ अचल सिंह : क्या माननीय मंत्री यह बतलाने की कृपा करेंगे कि गौ संवर्धन कौंसिल ने अब तक अपने काम के बारे में कोई रिपोर्ट प्रकाशित की है ?

श्री करमारकर : जी हां, मैं ने कहा था कि गौ संवर्धन कौंसिल की कार्रवाई अभी अभी शुरू हो गई है।

We had our first meeting on the 7th May 1952.

Pandit Thakur Das Bhargava: How many centres have been opened out of the sanctioned stations?

Shri Karmarkar: Out of the 92 sanctioned, 80 have been opened—I am speaking subject to correction.

श्री जांगड़े : इस गौ संवर्धन के लिये जो केन्द्र खोले जा रहे हैं, उन केन्द्रों में इस वर्ष कितना रुपया व्यय होने का अनुमान किया गया है ?

श्री करमारकर : उसका बजट मेरे पास नहीं है, लेकिन मुझे स्मरण है कि पहले सवाल के जवाब में मैं ने उसके डिटेल्स दिये थे लेकिन अगर मैं ने न दिया हो, तो मैं उसको देने को तैयार हूँ।

Pandit Thakur Das Bhargava: How many heads of cattle there are in these eight centres?

Shri Karmarkar: I should like to have notice of that question. But this is a preliminary to about 600 centres being opened during the course of the new two years. The real scheme is to come into force during 1952-53. Gradually we are developing 600 centres and the idea is to have about six breeding bulls for about 500 cows concentrated in one particular area.

I can assure my hon. friend that the work that has been done has been welcomed.

श्री गणपति राम : क्या माननीय मंत्री बतला सकते हैं कि गौ संवर्धन स्कीम का समावेश पंचवर्षीय योजना के अन्दर भी है, यह यदि है, तो उसमें कितना रूपया अलाट किया गया है ?

श्री करभारकर : जी हाँ, यह उसमें शामिल है, कितना रूपया अलाट किया गया है, इसका नोटिस चाहिये ।

TELEPHONE CONNECTION FOR SAHARSA

*2125. **Shri L. N. Mishra:** Will the Minister of Communications be pleased to state:

(a) whether there is a proposal to provide telephonic connection to Saharsa, a sub-district headquarters of Bihar; and

(b) if so, at what stage the said proposal is at present?

The Deputy Minister of Communications (Shri Raj Bahadur): (a) Yes, Sir.

(b) The proposals is under consideration.

Shri L. N. Mishra: May I know by what time it is expected to provide the telephone connection?

Shri Raj Bahadur: We have made a budget provision in the current year, but the thing depends upon some private party or the Bihar Government furnishing a guarantee.

Shri L. N. Mishra: May I know the new places that are to be provided with telephonic connections in Bihar and the dates by which they are expected to be provided?

Shri Raj Bahadur: It is not possible to say at the moment.

श्री आर० ऐस० तिवारी : क्या माननीय मंत्री जी यह बतलाने की कृपा

करेंगे कि विध्य प्रदेश के सीकरी जिले में तार के यातायात के साधन नहीं हैं, इस पर कोई विचार किया जा रहा है -?

श्री राज बहादुर : प्रश्न में तो एक निश्चित स्थान के लिये कहा गया था, सारे देश के फ़िगर्स मेरे पास नहीं हैं ।

CENTRAL GOVERNMENT EMPLOYEES ORGANISATIONS

*2126. **Shri H. N. Mukerjee:** Will the Minister of Home Affairs be pleased to state whether organisations of Central Government employees are precluded from holding meetings of their own for representing their grievances to Members of Parliament?

The Minister of Home Affairs and States (Dr. Katju): The established practice and instructions on the subject require that any representation of the grievances of Government servants, whether made individually or collectively, orally or in writing, should be submitted only through the recognised official channels. The adoption of any other means or intermediaries is regarded as objectionable on the ground that it is prejudicial to the maintenance of discipline and the proper direct relationship between the Government and its employees.

Shri H. N. Mukerjee: Is it the desire of Government that such meetings held by government employees to represent their grievances to Members of Parliament of different parties should be penalised?

Dr. Katju: There is no question of penalisation. If meetings are held merely with the object of acquainting the Members of Parliament in regard to conditions prevailing in any particular service, there is no harm. But I imagine that the House will agree with me that it will be detrimental to discipline if any approach is made to Members of the Legislature with the object of trying to bring pressure upon the Government or any Minister of the Government for any purpose whatsoever.

Shri H. N. Mukerjee: Is Government aware that on the 1st of May, 1952, the Commissioner of Income-tax, West Bengal threatened the Bengal Income-tax Association, which is a recognized Association of Income-tax employees in West Bengal, that action would be taken against them by the Board of Revenue for presenting their grievances in an